

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3028

ANSWERED ON:14.03.2000

DEATHS DUE TO TOBACCO

ALE NARENDRA;MADHAVRAO SCINDIA;MOHAN RAWALE;SHYAMA SINGH;SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of deaths due to tobacco related diseases during each of the last three years and the current year, State/UT-wise;
- (b) the steps taken to bring it down without adversely affecting the interest of the tobacco growers;
- (c) whether despite imposition of ban on smoking in public places, its implementation is not effective; and
- (d) if so, the effective steps proposed to be taken by the Government to implement the ban on smoking strictly in Government offices in Delhi and other States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE)

(SHRI N.T. SHANMUGAM)

(a) The year wise and State-wise break-up of deaths due to tobacco use is not available. Based on a study by the Indian Council of Medical Research Utilising the data of National Sample Survey Organisation, Tata Institute of Fundamental Research, etc. the estimated number of persons dying every year due to tobacco is about 8 lakhs.

(b)to(d) The Committee on Subordinate Legislation (Tenth Lok Sabha) in its 22nd Report had made several recommendations Primarily intended to discourage the use of tobacco and tobacco products. The Government is examining these recommendations and a draft legislation is under consideration of the Government.